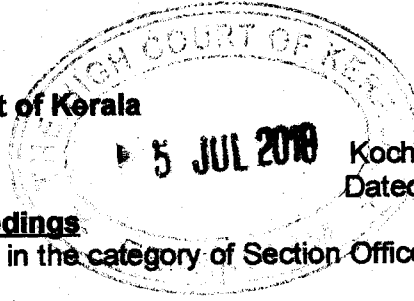


The High Court of Kerala

59197



Kochi - 682 031  
Dated- 28.06.2018

**Proceedings**

High Court establishment- filling up of vacancies in the category of Section Officer/Court Officer, High Court on temporary basis - orders issued.

Read: 1. Writ Appeal No. 2166/2016 before this Honourable Court filed by Sri.B.Pradeep, Assistant Section Officer, High Court.

2. Appeal under Rule 27(c) of the Kerala High Court Service Rules, 2007 preferred by Sri.Ramesh K.R., Assistant Section Officer, High Court.

3. Rule 21 of the Kerala High Court Service Rules, 2007.

4. Rule 20 2(b) of the Kerala High Court Service Rules, 2007.

5. Rule 20 2(c) of the Kerala High Court Service Rules, 2007.

6. Rule 8(2) & 20(6) of the Kerala High Court Service Rules, 2007.

7. High Court proceedings No. A5 - 172/2018 dated 13.04.2018

8. High Court proceedings No. A5 - 19830/2018 dated 2.04.2018

9. High Court proceedings No. A5 - 807/2016 dated 21.06.2018

10. Order No.630/2018/KAT/Admn. dated 27.06.2018 of the Registrar, Central Administrative Tribunal, Thiruvananthapuram.

11. Submission from Sri.Girish S., dated 28.06.2018.

**Order No.A5 - 91535/2017**

Pursuant to the High Court Proceedings read (7) to (9) above, nine vacancies arose in the category of Section Officer / Court Officer. In the matter of promotion to the category of Section Officer/Court Officer, the Honourable then Chief Justice has ordered that in view of clause (vi) of the Criteria prescribed for promotion to selection categories, Sri.B.Pradeep, Assistant Section Officer be excluded from promotion to the category of Section Officer/ Court Officer until further orders and that the vacancies of Section Officer/ Court Officer be filled up on temporary basis subject to the decision of the Appellate Authority in the appeal read (2) above.

Accordingly, the vacancies in the category of Section Officer/Court Officer, High Court are filled up on temporary basis as follows:

1. Sri. Rajeev R., Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 is promoted as Section Officer/Court Officer, High Court in the cadre of Court Officer, in the scale of pay of Rs.36600-79200 on temporary basis under the rules read (3) & (4) above, vice Sri.K.Neelakandan Nair, Section Officer/Court Officer proceeded on leave preparatory to retirement, as per High Court Proceedings read (7) above. Sri. Rajeev R. will take charge as Section Officer/ Court Officer from Sri. Remesh P.K., Section Officer (H.G) / Court Officer (H.G), High Court, forthwith.

2. Smt. Manu S., Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 is promoted as Section Officer/Court Officer, High Court in the cadre of Court Officer, in the scale of pay of Rs.36600-79200 on temporary basis under the rules read (3) & (4) above, vice Smt. Jessintha C.G., Section Officer/Court Officer promoted as Section Officer (H.G) / Court Officer (H.G) on temporary basis, as per High Court Proceedings read (9) above. Smt. Manu S. will take charge as Section Officer/ Court Officer from Sri. Remesh P.K., Section Officer (H.G) / Court Officer (H.G), High Court, forthwith.

3. Sri. T.N.Sunil Kumar, Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 is promoted as Section Officer/Court Officer, High Court in the cadre of Section Officer, in the scale of pay of Rs.36600-79200 on temporary basis under the rules read (3) & (6) above, vice Sri. Ameenulla Buhari M.M., Section Officer/Court Officer appointed as Chief Accountant on temporary basis, as per High Court Proceedings read (8) above. Sri. T.N.Sunil Kumar will take charge as Section Officer/ Court Officer from Sri. Abraham K.T., Section Officer / Court Officer, High Court, forthwith.

4. Sri. Anoop Kumar K., Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 is promoted as Section Officer/Court Officer, High Court in the cadre of Section Officer, in the scale of pay of Rs.36600-79200 on temporary basis under the rules read (3) & (4) above, vice Sri. Sunil P., Section Officer/Court Officer promoted as Section Officer (H.G.) / Court Officer (H.G.) on temporary basis, as per High Court Proceedings read (9) above. Sri. Anoop Kumar will take charge as Section Officer/ Court Officer from Sri. Biju K.Jose., Section Officer (H.G) / Court Officer (H.G), High Court, forthwith.

5. Sri. Ajitha Kumar P., Selection Grade Typist Copyist, High Court in the scale of pay of Rs.30700-65400 is promoted as Section Officer/Court Officer, High Court in the cadre of Court Officer, in the scale of pay of Rs.36600-79200 on temporary basis under the rules read (3) & (5) above, vice Sri. R.K.Jayakumar, Section Officer/Court Officer promoted as Section Officer (H.G.) / Court Officer (H.G.) on temporary basis, as per High Court Proceedings read (9) above. Sri. Ajitha Kumar P. will take charge as Section Officer/ Court Officer from Smt. Sini K.S., Section Officer / Court Officer , High Court, forthwith.

6. Sri. P.N.Gireesan, Selection Grade Typist Copyist, High Court in the scale of pay of Rs.30700-65400 is promoted as Section Officer/Court Officer, High Court in the cadre of Court Officer, in the scale of pay of Rs.36600-79200 on temporary basis under the rules read (3) & (5) above, vice Smt. Girija M., Section Officer/Court Officer promoted as Section Officer (H.G.) / Court Officer (H.G.) on temporary basis, as per High Court Proceedings read (9) above. Sri. P.N.Gireesan will take charge as Section Officer/ Court Officer from Sri.Sreehari G., Section Officer (H.G.) / Court Officer (H.G.) , High Court, forthwith.

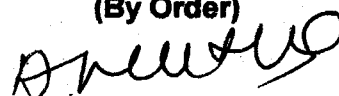
7. Smt. K.G.Rajeswari, Selection Grade Typist Copyist, High Court in the scale of pay of Rs.30700-65400 is promoted as Section Officer/Court Officer, High Court in the cadre of Court Officer, in the scale of pay of Rs.36600-79200 on temporary basis under the rules read (3) & (5) above, vice Smt. Vijayalekshmy V.G., Section Officer/Court Officer promoted as Section Officer (H.G.) / Court Officer (H.G.) on temporary basis, as per High Court Proceedings read (9) above. Smt.K.G.Rajeswari will take charge as Section Officer/ Court Officer from Sri.Sobhana T.T., Section Officer (H.G.) / Court Officer (H.G.) , High Court, forthwith.

8. Smt. Shebna K.S., Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 is promoted as Section Officer/Court Officer, High Court in the cadre of Section Officer, in the scale of pay of Rs.36600-79200 on temporary basis under the rules read (3) & (4) above, vice Smt. U. Jayalekshmy, Section Officer/Court Officer promoted as Section Officer (H.G.) / Court Officer (H.G.) on temporary basis, as per High Court Proceedings read (9) above. Smt. Shebna K.S. will take charge as Section Officer/ Court Officer from Smt. Geetha N., Section Officer(H.G)/ Court Officer(H.G), High Court, forthwith.

9. Sri. Girish S., Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 who was on deputation in the Kerala Administrative Tribunal, Additional Bench, Ernakulam is promoted as Section Officer/Court Officer, High Court in the cadre of Section Officer, in the scale of pay of Rs.36600-79200 on temporary basis under the rules read (3) & (4) above, vice Sri. Manoj M. Basheer, Section Officer/Court Officer promoted as Section Officer (H.G)/ Court Officer (H.G) on temporary basis, as per High Court Proceedings read (9) above.

Sri. Girish S., who was relieved of his duties from the Kerala Administrative Tribunal, Additional Bench, Ernakulam as per order read (10) above, has sought permission to rejoin duty in the High Court, on 28.06.2018 F.N., as per the submission read (11) above. In the circumstances, Sri. Girish S. is permitted to rejoin duty in the High Court on the forenoon of 28.06.2018. Sri. Girish S. will take charge as Section Officer/ Court Officer from Smt. Preethy S., Section Officer(H.G)/ Court Officer(H.G), High Court, forthwith

(By Order)



N. Anil Kumar  
Registrar General

To

The persons concerned.  
The Registrar, Kerala Administrative Tribunal, Thiruvananthapuram (with C/L)  
The Accountant General (A& E), Kerala, Thiruvananthapuram (10 copies)  
The Sub Treasury Officer, Ernakulam.  
The Joint Registrars, High Court  
The Deputy Registrars concerned, High Court  
The Assistant Registrars concerned, High Court.  
The Section Heads concerned.  
The Confidential Assistants to the Registrars, High Court  
The Confidential Assistant to the Additional Registrar (General Administration), High Court  
The Finance Wing, High Court.  
The G(Accounts-I, II & III) Sections, High Court  
The I.T. Section, High Court (For publishing in the High Court Website)  
The A1, A2, A3, A4 and A8 Seats, High Court  
The Administrative Records Section, High Court  
The File/Stock File.

